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Title: Regarding releasing of pending dues in respect of Andhra Pradesh State.

***SHRIMATI VANGA GEETHA VISWANATH (KAKINADA):** Post bifurcation, the state of Andhra Pradesh is being neglected in all aspects. There are many projects which need to be sanctioned. Many pending dues are not paid and as a result we are facing difficulties. This is my request on behalf of farmers regarding pending dues against procurement of food grains. These dues are yet to be released by the Union Government. For 2012-13 Rs.17.40 crores, for 2013-14 Rs.269.31 crores, for 2014-15 Rs.963 crores, for 2016-17, Rs.156 crores, for 2017-18 Rs.206.8 crores, for 2018-19 Rs.89.46 crores are due towards procurement of food grains. Even after submissions of UCs, requests from our Honourable Chief Minister Shri YS Jagan Mohan Reddy and Civil Supplies Minister, even after providing clarifications from the department the Union Government did not release the pending dues.

Still Rs.1702.90 crores, are due which is unfair towards our State. These dues should be released immediately. Bills are being kept in pending with the Union Government, even after many requests to release the same. I request the Honourable Minister on behalf of Andhra Pradesh to release these funds at the earliest.